

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. IA 2949/2022 IN C.P.(IB)/4310(MB)2019

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2023**

NAME OF PARTIES: - Shashant Sudhakar Yeola
IN THE MATTER OF
Tapi Sahakari Patapedhi Limited
V/s
IBRIDGE Solutions Private Limited

APPEARANCES: -

FOR THE APPLICANT : Adv. Agam Maloo

FOR THE RESPONDENT : Absent.

Section: 60(5) U/s_7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Physical Hearing.

IA-2949/2022 - This Application is filed by the Interim Resolution Professional under section 60(5) of the Insolvency and Bankruptcy Code, 2016 for placing on record the Report certifying constitution of committee of Creditors and the List of Creditors and also to take on record the Progress Report for the quarter ending 30.09.2022. The reports be taken on record. No order is called for.

IA-2949/2022 is allowed and disposed of.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)